

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CrI. A.(SH) No. 7 of 2012

16.07.2013

Heard Mr. RB Pradhan, the learned counsel for the petitioner who submits that, paper book is ready.

Mrs. NG Shylla, the learned counsel is appearing on behalf of the state respondent.

List this matter on 30.07.13 as prayed for by the learned counsel for the petitioner.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP (CrI.)(SH) No. 7 of 2012

16.07.2013

Heard Ms. M. Lyngdoh, the learned counsel who submits that, the leading counsel Mr. H. Abraham is out of station.

Also heard Mr. SC Shyam, the learned CGC who submits that, the matter may be fixed after 1(one) week.

Mr. R Gurung, the learned Addl. PP is present.

List this matter on 23.07.13 for the counter affidavit by the learned CGC.

JUDGE

V. Lyndem.

**BEFORE
HON'BLE MR. JUSTICE S.R. SEN
BA (SH) No. 92 of 2013**

16.07.2013

Mr. AS Siddiqui, the learned counsel for the petitioner is present.

Mrs. NG Shylla, the learned Addl. PP is present along with the IO who submits that, the matter has already been charge-sheeted. If it is so, let the party approach the concern Court for appropriate remedy.

The matter stands disposed of.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CrI. MC (SH) No. 36 of 2013

16.07.2013

Heard Mrs. NG Shylla, the learned Addl. PP who submits that, the matter may be fixed after a month.

Prayer is allowed.

List this matter on 13.08.13.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 167 of 2013

16.07.2013

Heard Mr. N Khan, the learned counsel for the petitioner as well as Mrs. NG Shylla, the learned counsel Addl. PP who sought for 4(four) weeks' time.

However, 3(three) weeks' time is granted for the counter affidavit.

List this matter on 6.08.13.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 274 of 2011

16.07.2013

Heard Ms. M Lyngdoh, the learned counsel who submits that, the leading counsel Mr. H Abraham is out of station and prayed that the matter may be fixed after 1(one) week.

List this matter on 30.07.13.

Mr. R. Gurung, the learned Addl. PP is present.

JUDGE

V. Lyndem.